

**Annexure-9**

Name of the corporate debtor: ENAAR STEEL AND ALLOY PRIVATE LIMITED; Date of commencement of CIRP: 01-07-2022 (order received by IRP on 06-07-2022); List of creditors as on: 21-07-2022

**List of other creditors (Other than financial creditors and operational creditors)**

Sl No.	Name of Creditor	Details of Claims Received		Details of claims Admitted						Amount of Contingent claim	Amount of any mutual credits that may	amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of Receipt	Claim amount	amount of Claims admitted	Nature of claim	amount covered by security interest	amount covered by guarantee	whether related party?	% of voting share in COC					
1	Employee's State Insurance Corporation - Statutory Dues - Unsecured	14-07-2022	₹ 1,103 ₹		Interest on Delayed payment of contribution for 2011 and 2013	Nil	Nil	No	NA	Nil	NA	1103		time barred (as same relates to 2011 to 2013 period) and though two recovery certificates were attached dated 31-01-2017 (this is barred by limitation) and 13-07-2022 (it is after CIRP commencement date 10-07-2022 as such cannot be considered for admission for claim)